

National Company Law Tribunal

Allahabad Bench

CP NO. EP 140/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE COMPANY: Modi Industries Ltd.

SECTION OF THE COMPANIES ACT: U/s 397/398 of Companies, Act, 1956
241/242 of Companies, Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mammetkaur	Adv	Petitioner's	<u>Mammetkaur</u>
2.	MR GURU KRISHNA KUMAR, Sr. ADV		RESPONDENT 1, 2, 7	<u>Ashay</u>
3.	MR. NAUPREET AYLWALIA, ADV			
4.	MR. RAJUL CHAUDHARY, ADV			
5.	MR. ADHISH SHARMA, ADV			
6.	MR. ANURAG KHANNA, SR. ADV.			
7.	MR. ARVIND KUMAR, ADV.		Resp No 3 & 5	<u>[Signature]</u>
8.	<u>[Signature]</u>		11/12-Resp.	<u>[Signature]</u>

CP No.140/ND/2013

Parties are represented by their respective counsel. Arguments are heard and to be continued.

The matter be listed on 24th October, 2017.

[Signature]

Dated:13.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by
P.K.Jyoti